

9.

Q.A. 1606/91

Rishi Pal vs. Delhi Administration

8.7.1993

Present : Shri Rishikesh, Counsel for Applicant.

Learned counsel for the applicant states that this application be dismissed as withdrawn. Accordingly, the O.A. is dismissed as withdrawn.

B. N. Dhundiyal ✓
(B. N. Dhundiyal)

Member (A)

S. K. Dhaon ✓
(S. K. Dhaon)
Vice Chairman (J)